

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5077

ANSWERED ON:25.04.2003

DELIMITATION OF CONSTITUENCIES

LAXMAN GILUWA;PARSURAM MAJHI;RAM TAHAL CHOUDHARY;SRIKANTA DATTA NARASIMHARAJA WADIYAR;VIRENDRA KUMAR

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the delimitation of parliamentary and assembly constituency has been completed;
- (b) if so, the details thereof;
- (c) if not, the State-wise progress made;
- (d) the date by which the delimitation process is expected to be completed; and
- (e) the other steps taken in this regard?

Answer

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

- (a) to (e) The requisite information is being collected and will be laid on the table of the House.